









NCLAT e-Filing User Manual

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Create Account





User can create different accounts of different user राष्ट्रीय कम्पनी विधि अपीन type but login id should be Select the National Com Tribunal different relevant User User Register × Type **G** Register Choose User Type O Individual ○ Advocate **USER LOGIN** O Chartered Accountant O Company Secretary ○ Cost Accountant 684939 😴 ○ Registrar of Companies ○ Regional Director ○ Intervener/Impleader/Any Other ○ Income Tax/Other Central/State Govt **Agencies Representatives** ○ Any Other Tribunal/Court 16748 1113

| MATEN | धि अपील अधिकरण Smpany Law Appellat | e Tribunal | | the tion form | एक कदम स्वच्छता की ओर |
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| 👚 e - filing User R | Registration (as Advocate) | | | | |
| User representing Law/Pr | ofessional Firm | | ○ Yes [●] No | | |
| Any prior registration pro | ocess is incomplete click here | See Yes | | | |
| Name* | Advocate Name | Registration Number/Enrollment Number* | Registration Number/Enroll: | Address 1* | Address |
| Address 2* | Address | Land-mark* | Landmark | State* | Select State 🗸 |
| City/District* | Select City | ✓ Pin-code* | Pincode | Login Id* | Login Id For Creation |
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| | Back | R | eset | | Submit & Next |



National Company Law Appellate Tribunal



e - filing User Registration (as Advocate) ኆ User representing Law/Professional Firm 🔿 Yes 🔍 No Enter unique login Any prior registration process is incomplete click here □ Yes id which will be used as username to Name* Registration Address 1* Ajay Kumar D/234/2020 login on efiling Number/Enrollment Number* website Address 2* Land-mark* State* Sec 50 Landmark Delhi City/District* Login Id* Pin-code* Select City ~ 110075 ajkr12 Mobile Number* Send OTP E-mail Id* Send OTP Back Submit & Next These contact details will be used for all e-filing related correspondence by NCLAT. Authenticate the contact

details using OTP



National Company Law Appellate Tribunal









National Company Law Appellate Tribunal

| Any prior registration pro | cess is incomplete click here | □ Yes | | | |
|----------------------------|-------------------------------|---|------------|------------|---------------|
| Name* | Ajay Kumar | Registration Number/Enrollment Number* | D/234/2020 | Address 1* | Vasantr Vihar |
| Address 2* | Sec 50 | Land-mark* | Landmark | State* | Delhi 🗸 |
| City/District* | Select City | V Pin-code* | 110075 | Login Id* | ajkr12 |
| Mobile Number* | | | ✓ Verified | | |
| E-mail Id* | | | ✓ Verified | | |
| | Back | Re | eset | | Submit & Next |

Upload ID Proof



Forgot Password and Unlock Account



stoned 8. Developed by National Informatics Centre (NIC)



How to file an Appeal

How to File Appeal





Appeal filed under Company Act 2013 / IBC 2016



Add multiple impugned orders





Appeal filed under Competition Act 2002



To submit an IA (for delay in filing) with the Appeal

| VI W | ष्ट्रीय कम्पनी विधि अपील अधिकर lational Company Law | | Tribunal | | | | HOME | CHANGE PASSWORD | एक कदम स्वच्छ | | Digital India Power To Engomen |
|----------|--|---------------|------------------------|---------------|-------------------|--------------|------------|-------------------------------------|---------------------------|------------------------------|-----------------------------------|
| | Basic Details | Add Appellant | Add Respondent | Add Rej | presentative | Upload Docur | nent | Final Preview | Payment | | |
| | A BASIC DETAILS | | | | | | | | | | |
| | Reference No : - | | | | | | | | | | |
| | Act* | | Competition Act 2002 | ~ | Section* | | | Sec 53(B) | | ~ | |
| | Case Type* | | Competition Appeal(AT) | ~ | Case Title | | | | later | • | |
| | Penalty | | ○ Yes ● No | | | If an IA | (for del | lay in filing) wi | ill | | |
| | CCI Case Number* | | Case No 34/2020 | • | СС | | | to registry witl Select this box | | • | |
| | Number of Impugned Orders* | | | • // | | | ppcar) c | | 4 (;) . | | |
| | Select Copy 🗸 | Order Date | Presiding Judge | | Select Judg | ges | | and M | lembers | | |
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| | | | | mber of Impu | gned Orders* | | | * Note: | Please enter Other Member | s name separated by semicolo | n (;). |
| After co | mpleting filing of Appeal | goto Appell | ant Corner > Filing > | Select Copy- | V Order B | Presio | ling Judge | Select Judges | ✓ Other Member | S Other Members | • |
| | itory Application and file t | | | | | | ☑ Want To | File IA along with this Appeal | | | |
| generate | ed for Appeal | | | | | | | Save And Next | | | |

Add Appellant Details



| राष्ट्रीय कम्पनी विधि अपील अधिकरण National Company Law Appellat | e Tribunal | Under Respondent tab , provide respondent details | एक कदम स्वच्छना की ओर एक कदम स्वच्छता की ओर GE PASSWORD EDIT PROFILE INCIDENT REPO | Digital India New To Empower DRT LOGOUT |
|--|--|--|--|---|
| Basic Details Add Appellant | Add Respondent Add Represe | | al Preview Payment | |
| G Back | Add Re | spondent | Next 🥹 | |
| Reference No : - 9910110057482020 | 8 .0 001 011 | | | |
| Select Mode | ◎ Company ○ Others ○ NA | | | |
| Company Name* | Handicraft Works | CIN | CIN | |
| Authorized Person/Director of Company* | Mr. GK Singh | Address Of Company* | Sector 45, Plot number 78, Vatika City , | |
| Nationality of Authorized Person* | Indian 🗸 | State* | Rajasthan 🗸 | |
| City/District* | JAIPUR 🗸 | Pin-code* | 110044 | |
| Pan Number Authorized Person/Company | Pan Number | Mobile Number Authorized Person/Company | 9312886611 | |
| E-mail Id Authorized Person/Company* | hworks@gmail.com | | | |
| Re + RESPONDENT'S LIST | After filling all o on Submit Respondent's start appearing below | t. The name will g in the list | mit | |









| Basic Details A | Add Appellant Add Respondent | Add Representative U | Upload Document Fin | Review all details entered indifferent tabs and Click on Next and proceed |
|------------------|---|-------------------------|------------------------------------|---|
| | PREVIEW A | ND CONFIRM FOR FINAL SU | /BMISSION | |
| | | Basic Details | | |
| NCLAT Location | New Delhi | NCLAT Case Type | Company Appeal(AT)(Ins) | |
| NCLAT Case Title | Jaipur Mills Pvt Ltd Vs. Handicraft Works | | | |
| | | Sections | | |
| 1 | Sec 61 | | | |
| | | NCLT Case Details | | |
| NCLT Bench | National Company Law Tribunal, New Delhi Bench | NCLT Case Number | 56 | |
| NCLT Case Year | 2020 | NCLT Case Title | Jaipur Mills Pvt LTD Vs Handicraft | works |
| NCLT Case Type | Company Petition IB | | | |

| Appellant/Respondent Name | | Advocate Name |
|---------------------------|--------------------------------------|---------------|
| vt Ltd | | AQ Khan |
| 2 | Appellant/Respondent Name Pvt Ltd | |

Add Payment Details





If payment is done offline through Demand Draft enter DD details on payment page





National Company Law Appellate Tribunal

Your Case is Successfully filed !!

Receipt is generated after successful efiling and unique 16 digit efiling number is displayed

| Case Title : | Jaipur Mills Pvt Ltd Vs. Handicraft Works |
|-------------------------------------|--|
| Case Type : | Company Appeal(AT)(Ins) |
| Act : | IBC 2016 |
| Appellant Name : | Jaipur Mills Pvt Ltd |
| Filing No : | 9910110/ 03605/ 2020 |
| Date of Filing : | 28-10-2020 |
| Transaction Id : | 1108160000275 |
| Amount : | 1232654 |
| *e-filing will be complete | only after Successful Payment on Bharatkosh and Verification of Receipt by NCI |
| Notification of Submission of Appea | al/Application at NCLAT (New Delhi) |
| e-filing@ To: | |

Case vide Diary No : 9910110036072020 has been filed before NCLAT (New Delhi) titled : GVK Infra Vs. Magnum Infra

Email/SMS is sent to both appellant and respondent regarding the efiling

| NCLAT e-1 | filing |
|-----------|--------|
|-----------|--------|

-filing@r

Thu, Oct 29, 2020 at 4:33 PM

A Case has been filed against you with Dairy number : 9910110036082020 at NCLAT (New Delhi). For filing any document/reply in the case use this Security Code for searching the case in portal is : 20201029163208873 and URL is #

My Account



How to file a Review/Restoration/Compensation Application / Contempt Case





| Managed bookmarks ③ NGT CIS ③ T राष्ट्रीय कम्पनी विधि अपील अधि National Company L | efiling.nciat.gov.in says Case Data not found. Backlog dat you may proceed by Entring Deta | Public IP efili a entry needs to be done. However iils OK E PASSWORD | If meta data details are not in the system, this message is displayed, click on Ok and proceed | |
|---|--|---|--|---------------------------------|
| Basic Details | Add Appellant Add Respondent | Add Representative Upload Document | Final Preview | |
| ▲ BASIC DETAILS | | | | |
| Reference No : - | | | | |
| Case Type/Nature* | Review Application | | | |
| Select Case Type* | Company Appeal(AT) | | | |
| Case Year | 2019 | | any Law Appellate Tribunal | HOME CHANGE PASSV |
| Subject* | Select Subject | Basic Deta | ls Add Appellant Add Respondent Ad | d Representative Upload Documer |
| | | Reference No : - | | |
| | | Case Type/Nature* | Review Application | |
| | If meta data deta | | Company Appeal(AT) | se Number* |
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| | gets added in th | | | |
| | field | | Company Appeal(AT)/1/2020 | |
| | | Subject* | Select Subject 🗸 | |

| Basic Details Add Appella | Add Appellant d and click on Sul | etails | NGE PASSWORD EDIT PROFILE | |
|---|-------------------------------------|---|---------------------------|--------|
| G Back | | epiellant | | Next 😔 |
| Reference No : - 9910110057522020 | | | | |
| Select Mode Company Others | | | | |
| Company Name* | GK Infra PVTLTD | CIN | CIN | |
| Address of Company* | address | Nationality of Authorized Person* | Others | ~ |
| State* | Others | ✓ City/District* | OTHERS | ~ |
| Pin-code | Pin-code | Pan Number of Authorized Person/Company | Pan Number | |
| Authorized Person/Director of Company* | Mr. AK Sinha | E-mail Id of Authorized Person/Company* | a@a.com | |
| Mobile Number of Authorized Person/Comp | my* | 9654432589 | | |

| Basic Details Add Appellant | Add Respondent | Submit | al Preview Payment |
|--|--------------------------|---|--------------------|
| Reference No : - 9910110057522020 | Respondent added success | | INCAL V |
| Select Mode | © Company ○ Others ○ NA | | |
| Company Name* | Company Name | CIN | CIN |
| Authorized Person/Director of Company* | Authorized Person | Address Of Company* | Address |
| Nationality of Authorized Person* | Indian | ✓ State* | Select State |
| City/District* | Select City/District | ✓ Pin-code* | Pin-code |
| Pan Number Authorized Person/Company | Pan Number | Mobile Number Authorized Person/Company | Mobile Number |
| E-mail Id Authorized Person/Company* | Email-Id | | |
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| + RESPONDENT'S LIST | | | |






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File Caveat





Save And Next

| Basic Details Caveator | . representative Upload Docum | nent Final Preview Payment | |
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| Reference No : - 9910110057972020 | | | |
| Select Mode Company Others | | | |
| Company Name* | Company Name | CIN | CIN |
| Address of Company* | Address | Nationality of Authorized Person* | Select Nationality |
| State* | Select State V | City/District* | Select City/District |
| Pin-code* | Pin-code | Pan Number of Authorized Person/Company | Pan Number |
| Authorized Person/Director of Company* | Authorized Person | E-mail Id of Authorized Person/Company* | Authorized E-mail Id |
| Mobile Number of Authorized Person/Compa | my* | | |
| | Reset Caveator nar | Sub | mit |







HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

| Basic Details Caveator | Add Representative Upload Docum | nent Final Preview Payment | |
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| € Back | Select and upload each document | | |
| Reference No : - 9910110057962020 | | | |
| Document Filed By* | Caveator 🗸 | Document Type* | Document |
| Select file* | Choose File No file chosen | Documer Caveat For | |
| | Su | ıbmit | Order Copy Payment Receipt Vakaltnama/Authorization Letter/MOA |
| + UPLOADED DOCUMENT'S LIST | | | Proof-of-Service |

| S.No. | Document Filed By. | No. of Pages. | Document Type | Document Name | Action |
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| 1 | Caveator | 1 | Caveat Form | SHEET4.pdf | View Delete Add Index |
| 2 | Caveator | 1 | Order | SHEET4.pdf | View Delete Add Index |
| 3 | Caveator | 1 | Payment Receipt | SHEET4.pdf | View Delete Add Index |

PREVIEW AND CONFIRM FOR FINAL SUBMISSION

| Basic Details | | | | | | | | | |
|-------------------------|---|----------------------------|-------------------|--|--|--|--|--|--|
| Case Filed In Case From | National Company Law Tribunal | Caveator Role in Main Case | Respondent | | | | | | |
| Bench | National Company Law Tribunal, Amaravati Bench | Case Number | 34 | | | | | | |
| Case Year | 2020 | Case Title | Aztech vs Bqwtech | | | | | | |
| Case Type | Company Petition | | | | | | | | |
| | Order (| Copy/Date | | | | | | | |
| 1 | 123 | 01-12-2020 | Mr AK Singh | | | | | | |

Review all details under

+ CAVEATOR'S LIST

| S. No. | Caveator name | PAN Number | Caveator address | State District | | Pincode | Mobile Number | E-mail Id |
|--------|---------------|------------|------------------|----------------|--------|---------|---------------|------------------------------|
| 1 | Aztech India | | Badarpur | Others | OTHERS | 110044 | 9312886611 | karansharma953@gmail .com |

| + ADVOCATE'S LIST | | | | | |
|-------------------|--------------|--------|--------|------------------------------|--|
| S. No. | Caveator | r Name | | | |
| 1 | Aztech India | | AAASSO | Click on Next and Proceed | |
| | | Print | Next | | |





Please submit this receipt along with physical file

File an Interlocutory Application

How to file an IA



| राष्ट्रीय कम्पनी विधि अपील अधिकरण National Company Law App Basic Details BASIC DETAILS Reference No : - | Add Appellant Add Respondent | | e the case number of the main case select case type the case number of the main case in which IA is being filed Enter year of the main case | NCIDENT REPORT LOGO |
|---|-------------------------------|----------------|---|---------------------|
| Search Main case Number By:* | • Filing Number • Case Number | | | |
| Select Case Type* | Contempt Case(AT) | ✓ Case Number* | 78 | • // |
| Case Year | 2017 | ✓ Search | | |
| | Contempt Case(AT)/78/2017 | | Click on | |
| Main Case Title* | | Main Case Act* | Search | |
| Application Type* | Interlocutory Application | | | |
| Subject* | Select Subject | ~ | | |
| | | Save And Next | | |



राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



| Reference No : - Search Main case Number By:* | ○ Filing Number ● Case Number | | | | |
|--|-------------------------------|----------------|------------------------|-------------------|---|
| Select Case Type* | Contempt Case(AT) | ✓ Case Number* | 71 | 3 | • |
| Case Year | 2017 | ✓ Search | | | |
| | Contempt Case(AT)/78/2017 | | | | |
| Main Case Title* | Biztech Vs MNP Pvt Ltd | Main Case Act* | C | ompanies Act 2013 | |
| Application Type* | Interlocutory Application | | nain case | | |
| Subject* | For Exemption | | Act under was filed | | |
| Select Subject for | Sa | we And Next | | | |
| which IA is being filed | | Clic | k on Save | | |
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Incase of Mentioning Application

| Basic Details | Add Appellant Add Respondent | Add Representative Uplo | bad Document Final Preview |
|----------------------------------|-------------------------------|-------------------------|----------------------------|
| A BASIC DETAILS | | | |
| Reference No : -9910110058032020 | | | |
| Search Main case Number By:* | ○ Filing Number ● Case Number | | |
| Select Case Type* | Company Appeal(AT) | ✓ Case Number* | 1 |
| Case Year | 2020 | ✓ Search | |
| | Company Appeal(AT)/1/2020 | | |
| Main Case Title* | Amon Vs. Fox Pvt ltd | Main Case Act* | Companies Act 2013 |
| Application Type* | Interlocutory Application | | |
| Subject* | Others | ✓ Remarks* | Mentioning Application |
| | Sav | e And Next | Enter Mer |

| G Back | | | Add | Appellant | | case | | Next 😏 | |
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| Reference No : - 9910110057302020 | | | | | | | | | |
| Select Mode 🖲 Company 🔿 Others | | | | | | | | | |
| Select Role in Main Case* | Any Oth | er | ~ | Select Party | y Name | Selec | ct Party | ~ | |
| Company Name* | Appellar | Any Other Appellant | | | | CIN | CIN | | |
| Address of Company* | Address | ent | | Nationality | Nationality of Authorized Person* | | Select Nationality | | |
| State* | Select St | Select State Pin-code Authorized Person | | | City/District* Pan Number of Authorized Person/Company E-mail Id of Authorized Person/Company* | | Select City/District | | |
| Pin-code* | Pin-code | | | | | | | | |
| Authorized Person/Director of Company* | Authorize | | | | | | Authorize Click on Submit | | |
| Mobile Number of Authorized Person/Compar | ý* | | | Mobile N | lumber | | once all details are filled | | |
| F | eset | | | | | Submit | | u | |
| + APPELLANT'S LIST | | | | | | | | | |











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<u>Total amount</u>

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A Case has been filed against you with Dairy number : 9910110036082020 at NCLAT (New Delhi). For filing any document/reply in the case use this Security Code for searching the case in portal is : 20201029163208873 and URL is #

Remove Defects and Refile

Refiling of defective file





| Click on tab name, make changes in each tab and click on Save and Next button on that page. Move to next tab and repeat above steps | | ribunal | | | | According to the defects raised by registry, these tabs are available for updating | | | | | | Digital Indi | |
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| Act* | | IBC 2016 | | ~ | Section* | | | Sec 61 | | | ~ | | |
| Case Type* | | Company Appeal(AT)(Ins) | | Case Title | | | Jaipur Mills Pvt Ltd Vs. Handicraft | | | | | | |
| NCLT Case Details : | | | | | | | | | | | | | |
| NCLT Case Type* | | Company Petition IB 🗸 | | | NCLT Case Number* | | | 56 | | | • | | |
| NCLT Bench* | | National Con | npany Law Tribunal, New D | ~ | NCLT Case Year | | | 2020 ~ | | | ~ | | |
| NCLT Case Title | | Jaipur Mills Pvt LTD Vs Handicraft | | | | | | | | | | | |
| Number of Impugned Orders* | | 2 | | • | Note: Please ent | er Other | Members na | me separated | 1 by semicolon | (;). | | | |
| Paid Copy 🗸 | 01-09-2020 | | Presiding Judge | | Ms. Shreesha Merla 🗸 | Other | Members | Ajay K | Cumar | | | | |
| Unpaid Copy 🗸 | 31-08-2020 | | Presiding Judge | | Mr. Justice Jarat Kumar 🗸 | Other | Members | QK Si | ngh | | | | |

Save And Next











राष्ट्रीय कम्पनी विधि अपील अधिकरण

National Company Law Appellate Tribunal



Digital India
You have uploaded below Document Successfully

A receipt is displayed to confirm the submission to registry

Filing No : 9910110036052020

Filing Date : 28-10-2020

| S. No. | Filing Number | Miscelleneous No | Party Name | File Name |
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| 1 | 9910110036052020 | | Jaipur Mills Pvt Ltd | Appeal Vol1.pdf |
| 2 | 9910110036052020 | | Jaipur Mills Pvt Ltd | Appeal Vol2.pdf |
| 3 | 9910110036052020 | | Jaipur Mills Pvt Ltd | receipt.pdf |
| 4 | 9910110036052020 | | Jaipur Mills Pvt Ltd | proof of service.pdf |
| 5 | 9910110036052020 | | Jaipur Mills Pvt Ltd | Impugned order.pdf |
| 6 | 9910110036052020 | | Jaipur Mills Pvt Ltd | Impugned order.pdf |
| 7 | 9910110038052020 | | Jaipur Mills Pvt Ltd | Caveat Clearance.pdf |
| 8 | 9910110036052020 | | Jaipur Mills Pvt Ltd | Annexure.pdf |

Receipt Print

A print can be taken for future reference

Refiling after due date

Refiling (After due date) with IA for delay in refiling

| राष्ट्रीय कम्पनी विधि National Con | i अपील अधिकरण npany Law App | e' Appella are App Refiling | o your e-filing a ant/Petitioner (pellant/Petitior g | er > Click on | रवज्ञ)-पारत एक कदम स्वय्यता ब RD EDIT PROFILE IN | in aiter Digital India Power To Empower ICCIDENT REPORT LOGOUT |
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| Appellant/Petitioner Corner 🗸 | | specifi | | | | |
| Respondent Corner 🗸 🗸 🗸 | Sr. No ↓≱ | Filing Number | Date of Filing | Refiling Due Date | 1 Case Title | Select 🗍 |
| My Account 🗸 🗸 🗸 | 1 | 9910110035722020 | Oct 12, 2020 | Oct 18, 2020 | AZTech | click to edit |
| Logout | 2 | 9910110035412020/3 | Aug 27, 2020 | | Amazon Vs. Flipkart | click to edit |
| | Showing 1 to 2 of 2 | entries | | | | Previous 1 Next |
| | | | | If refiling due date ha passed, IA for delay i refiling should be | | |









| ीय कम्पनी विधि अपील अधिकरण Itional Company Law Appel Basic Details Add Appellan | | Add Represe | | Appellant details | प्रता की ओर INCIDENT REPORT | | |
|---|-------------------------------|--------------------|---|-------------------|--------------------------------|--|--|
| € Back | | Add A | ppellant | | Next 🔊 | | |
| Reference No : - 9910110057272020 | | | | | | | |
| Select Mode 🖲 Company 🔿 Others | | | | | | | |
| Select Role in Main Case* | Appellant | ~ | Select Party Name | AZTech | ~ | | |
| Company Name* | AZTech | | CIN | CIN | | | |
| Address of Company* | Building Number 7 , Sector 56 | 5 , Plot 7 , Panj: | Nationality of Authorized Person* | Indian | ~ | | |
| State* | Goa | ~ | City/District* | NORTH GOA | ~ | | |
| Pin-code | 110075 | | Pan Number of Authorized Person/Company | Pan Number | | | |
| Authorized Person/Director of Company* | Mr. A B Jain | | E-mail Id of Authorized Person/Company* | abjain@mail.com | | | |
| Mobile Number of Authorized Person/Compar | ny* | | 8778676476 | | | | |
| | | | Submit | | | | |

+ APPELLANT'S LIST

| S. No. | Name | Address | State | District | Pincode | Mobile No | E-mail | PAN No | Action | |
|-----------|--------|--|-------|--------------|---------|--------------|-----------------|-----------|--------|------|
| 1 | AZTech | Building Number 7 , Sector 56 , Plot 7 , Panjim | Goa | NORTH GOA | 110075 | 8778676476 | abjain@mail.com | | Delete | Edit |















राष्ट्रीय कम्पनी विधि अपील अधिकरण National Company Law Appellate Tribunal Return to Refiling section in efiling account > Click on this button and proceed with refiling



PROFILE INCIDENT REPORT LOGOUT

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| | Basic Details | Ed | All defect cure: O Yes O No Honourable court shall decide if submission of the document is necessary for case | | | | | on Submit | | |
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